

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.3 In Petition(s) for Special Leave to Appeal (Civil)
No(s).8943/2012

(From the judgement and order dated 25/03/2011 in
SA No.95/1989 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

MIRZA ANIS AHMED(DEAD) THROUGH LRS. Petitioner(s)

VERSUS

RAMJAS SINGH YADAV & ORS. Respondent(s)

(With appln(s) for deletion of the name of respondent
and office report)

Date: 04/02/2013 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE J. CHELAMESWAR
(IN-CHAMBERS)

For Petitioner(s) Mr. Anoop Kr. Srivastav,Adv.
Mr. Rakesh Tiwari, Adv.

For Respondent(s) Mr. Garvesh Kabra,Adv.

UPON hearing counsel the Court made the following
O R D E R

The I.A. is allowed as prayed for.

[Geeta Ahuja]
Court Master

[S.S.R. Krishna]

Sr.PA